

FORM G**INVITATION FOR EXPRESSION OF INTEREST FOR SONI E VEHICLE PRIVATE LIMITED (UNDER CIRP)
OPERATING IN BUSINESS OF E-VEHICLES AT DELHI, NCR.**

Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

RELEVANT PARTICULARS		
1.	Name of the corporate debtor	SONI E VEHICLE PRIVATE LIMITED CIN: U34103DL2013PTC255976
2.	Address of the registered office	A-41, DSIDC COMPLEX, KIRTI NAGAR NEW DELHI 110015 DELHI West Delhi DL 110015 INDIA
3.	URL of website	https://www.sonivehicle.com/
4.	Details of place where majority of fixed assets are located	Details are yet to be shared by Suspended Directors of the Corporate Debtor.
5.	Installed capacity of main products/ services	Details are yet to be shared by Suspended Directors of the Corporate Debtor.
6.	Quantity and value of main products/ services sold in last financial year	The financial statement for F.Y. 2022-2023 and 2021-22 are not available. However, the financial statement for F.Y. 2020-2021 reflected the revenue from operations amounting to Rs.30,72,108/-
7.	Number of employees/ workmen	Details are yet to be shared by Suspended Directors of the Corporate Debtor
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	For further details write an email to: cirp-soni@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	For detailed EOI and eligibility criteria, please write an email to cirp-soni@gmail.com
10.	Last date for receipt of expression of interest	September 10, 2023
11.	Date of issue of provisional list of prospective resolution applicants	September 20, 2023
12.	Last date for submission of objections to provisional list	September 25, 2023
13.	Process email id to submit EOI	cirp-soni@gmail.com

SD/-

(RANJAN CHAKRABORTI)

Resolution Professional (RP) of M/s Soni E Vehicle Pvt. Ltd in Corporate Insolvency Resolution process (CIRP)

IP Regn. No. IBBI/IPA-002/IP-N00541/2017-2018/11618

Regd.Office :-1/22, Second Floor ,Asaf Ali Road , New Delhi-110002.

Address for Correspondence -17D/522 ,Konark Enclave ,Vasundhara , Ghaziabad, U.P-201012

E-mail(Regd.) :-ranjanns@gmail.comProcess specific email id :- cirp-soni@gmail.com

Date: August 25, 2023

Place: Delhi/NCR